

throughout the Plant. The production in the Steel Melting Shop resumed at 1640 hours on 23-7-94. Situation in the plant is normal. The Trade Unions as well as Officer's Association are cooperating in maintaining peace and normalcy.

15. 16 hrs.

COMPTROLLER AND AUDITOR-  
GENERAL'S  
(DUTIES, POWERS AND  
CONDITIONS OF SERVICE)\*  
AMENDMENT BILL

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
M.V.CHANDRASHEKHARA MURTHY): I  
beg to move for leave to introduce a Bill  
further to amend the Comptroller and Auditor  
-General's (Duties, Powers and Conditions  
of Service) Act, 1971.

MR. DEPUTY- SPEAKER: The  
question is:

That leave be granted to introduce  
a Bill further to amend the  
Comptroller and Auditor-  
General's (Duties, Powers and  
Conditions of Service) Act, 1971.

*The motion was adopted.*

SHRI M.V.CHANDRASHEKHARA  
MURTHY: I Introduce the Bill.

15. 17 hrs.

MATTERS UNDER RULE 377

- (I) **Need To Set Up Exclusive Cargo  
Services And Cargo Planes To  
Facilitate Promotion Of Exports  
Of Various Agricultural Products**

[English]

SHRIMATI PRATIBHA DEVISINGH

15. 15 hrs.

ELECTION TO COMMITTEE

[English]

SHRI G. VENKAT SWAMY  
(Pedapalli): Sir, I beg to move:

That in pursuance of sub-section (3)  
(c) of Section 4 of the Central Silk Board Act,  
1948, the members of this House do proceed  
to elect, in such manner as the Speaker may  
direct, four members from among  
themselves to serve as members of the  
Central Silk Board, subject to other provisions  
of the said Act.

MR. DEPUTY- SPEAKER: The  
question is:

That in pursuance of sub-section (3)  
(c) of Section 4 of the Central Silk Board Act,  
1948, the members of this House do proceed  
to elect, in such manner as the Speaker may  
direct, four members from among  
themselves to serve as members of the  
Central Silk Board, subject to other provisions  
of the said Act..

*The Motion was adopted.*